

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:308
ANSWERED ON:14.12.2012
MOBILE MEDICAL UNITS
Ajay Kumar SHRI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the norms laid down by the Government in respect of setting up of Mobile Medical Units (MMUs) in the country under the National Rural Health Mission;
- (b) the number of MMUs in operation in the country, State/UT-wise;
- (c) the number of proposals received by the Government from the States/UTs in this regard during each of the last three years, State/UT-wise; and
- (d) the action taken by the Government thereon and the funds released for the purpose?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.308 FOR 14TH DECEMBER, 2012

(a) Detailed norms laid down by the Government for operation of Mobile Medical Units (MMUs) under the National Rural Health Mission are available at the official website of the Union Ministry of Health & Family Welfare namely, www.mohfw.nic.in/NRHM.htm. Recently, the norms for number of MMUs per district and the operational cost have been revised. As per the revised norms, states have been allowed upto 5 MMUs per district. The operational cost has also been increased to Rs. 28 lakh per district per annum for North Eastern States, Himachal Pradesh, Jammu & Kashmir and Rs.24 lakh per district per annum for other states.

(b) The State/UT wise number of operational MMUs under NRHM as on 30th September, 2012, as communicated by the States/UTs is provided as Annexure-I.

(c)&(d): The State/UT wise details of proposals received for MMUs and approvals provided by the Government are provided as Annexure-II